

Court of the Principal District & Sessions Judge, North Goa, Near Panaji Residency, Panaji-Goa. 403 001.

No: DSC/HC-COVID-19/529/2021/37-2

Dated: 23<sup>rd</sup> April, 2021.

3 Vaisakha, Saka-1943.

## CI RCU LAR

In view of Hon'ble High court letter No. Insp-I /34/ 2021 dated 22.04.2021, the Hon'ble Administrative Judges' Committee have been pleased to modify their Circular dated 16.04.2021, to the extent of strength/attendance of staff, from 50% to 15%, by rotation, in all Courts in the North Goa District w.e.f. 23.04.2021, till further orders.

All Principal Judicial Officers working in North Goa District (including the Secretary of DLSA, Panaji) shall take note of the same and make necessary arrangement in respect of presence of 15% Staff everyday, by rotation, pertaining to their respective establishment, w.e.f. from 23.04.2021.

The other directions/instructions issued vide this office Circular dated 17.04.2021, shall remain the same.

(IRSHAD AGHA)

Phroipal District Judge and Sessions Judge
North Goa, Panaji-Goa

## Copy to:

- 1. The Registrar General, High Court of Bombay, Appellate Side, Mumbai.
- 2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
- 3. The Registrar (Adm.) High Court of Bombay at Goa, Panaji.
- 4. The Principal District and Sessions Judge, South Goa, Margao.

- 5. The Superintendent of Police, North Goa, Panaji, with a request to circulate above Circular dated 23/04/2021 to the concerned Police Stations.
- 6. The Collector, North Goa, Panaji.
- 7. The Inspector General of Prisons, Panaji, Goa.
- 8. The Directorate of Prosecution, Panaji, Goa.
- 9. The Superintendent of Police, CBI, ACB, Bambolim- Goa.
- The President, Advocate Bar Association, North Goa, Panaji with a request to circulate above Circular dated Bar Associations.